

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: BLIZZARD CERAMICA LLP Date of Commencement of Liquidation: 17-03-2026; List of Stakeholders as on Date: 16-05-2026; Name of IP: RAJENDER PAL CHANDEL; Process Number: 1; Last 5 digitof registration number: 14135

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|--------------|---|----------------------------|---------------------|----------------------------|---------------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 2 | Liquidation costs incurred till date | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 3 | Secured financial creditors | 1 | 472942007.65 | 1 | 472942007.65 | 0 | 0 | 0 | Annexure 3 |
| 4 | Unsecured financial creditors | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 6 | Operational creditors (Employees) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 7 | Operational creditors (Government Dues) | 2 | 49262767 | 1 | 17920 | 0 | 0 | 49244847 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 22 | 223540333.8 | 21 | 204961856 | | 17893860.76 | 684617 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | | | | | | | | NA |
| Total | | 25 | 745745108.45 | 23 | 677921783.65 | 0 | 17893860.76 | 49929464 | |